

OVERDRAFTS BY STATES

6164. **Shri Dev Inder Singh Garcha :****Shri Manibhai J. Patel :****Shri Valmiki Choudhary :**

Will the Minister of **Finance** be pleased to state :

(a) the names of the States whose overdraft amount is increasing during the last three years ;

(b) whether the amount of overdraft to a State is taken as part of grant or special assistance to that State and if not, the reasons therefor ;

(c) whether it is a fact that Punjab is not running overdraft with the Reserve Bank

(d) whether this fact has been taken into account while giving assistance to that State ; and

(e) if not, the reasons therefor ?

The Minister of State in the Ministry of Finance (Shri P. C. Sethi) : (a) Overdrafts fluctuate from day to day due to various factors including adjustment of any assistance provided by the Centre. It is, therefore, difficult to indicate the names of the States whose overdrafts increased during the last three years. However, a statement showing the States' overdrafts as at the end of the preceding three years is laid on the Table.

(b) No, Sir. The State Governments are not expected to run any unauthorised overdraft on the Reserve Bank. Such overdraft is not an additional facility nor does the mere existence of an overdraft qualify for any special assistance.

(c) Yes, Sir.

(d) and (e). Do not arise in view of the answer to part (b) above.

STATEMENT

State	Overdrafts of State Governments as on		
	30-3-1968	31-3-1969	31-3-1970

(In crores of Rupees)

Andhra Pradesh	0.53	12.17	
Assam	17.65	7.98	
Bihar	4.97	10.22	
Kerala ..	5.52	8.40	
Madhya Pradesh	5.23		
Maharashtra ..	1.91
Mysore	10.15	19.78	14.80
Orissa	5.83	15.61	
Rajasthan ..	3.43	32.27	21.98
Tamil Nadu ..	25.11	16.10	
Uttar Pradesh	28.21	

EXPENDITURE BY PUBLIC UNDERTAKINGS

6165. **Shri S. Kundu :** Will the Minister of **Finance** be pleased to state :

(a) whether the Bureau of Public Enterprises has prescribed any norms for expenditure on non-productive sector of an undertaking such as guest houses, bungalows, swimming pools, roads, parks, etc., *i.e.*, on civil construction ;

(b) if so, the details thereof ;

(c) whether Government are aware that this norm is not adhered to by the public sector and private sector and is also on a higher side ; and

(d) whether Government have instructed that the Civil construction in the projects should be simple and of temporary nature in the beginning and out of the profits of